

COURT NO. 22
THE HONOURABLE SRI JUSTICE RAVI NATH TILHARI
THE HONOURABLE SRI JUSTICE PURUSHOTTAM KUMAR CHINTALAPUDI

To be Heard on Tuesday The 21st day of July 2026 (AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

NOTE : (1) THE PASSOVER MATTERS IN THE LIST WILL BE TAKEN UP AFTER THE COMPLETION OF THIS LIST.

(2) ANY MENTIONS FROM OUT OF THE LIST CASES SHALL NOT BE ENTERTAINED IF THE MENTION SLIP DOES NOT CONTAIN THE NATURE OF URGENCY AND ABOUT THE ORDER PASSED ON THE PREVIOUS DATE.

(3) AFTER MOTION LIST - WEEKLY LIST WILL BE TAKEN UP.

(4) THE OLD MATTERS MAY NOT BE ADJOURNED AND THEY WILL BE TAKEN UP AT 02:30 PM, IF NOT CALLER EARLIER.

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR PRONOUNCEMENT OF ORDERS IN IA</u>					
1	IA/1/2025 Condone Delay Petition WA/1033/2025	GOVT. OF ANDHRA PRADESH Vs	GP FOR LAND ACQUISITION	V VINOD K REDDY	CHITTOOR
<u>FOR ADMISSION (HABEAS CORPUS - PD)</u>					
2	WP/19788/2026 IA 1/2026 Direction Petition	SAYYAD BASHEERAM Vs THE STATE OF ANDHRA PRADESH	B SESIBUSHAN RAO	ADDL ADVOCATE GENERAL	VIZIANAGARAM
<u>FOR ADMISSION (CONSUMER FOURM)</u>					
3	WP/19956/2026 IA 1/2026 Stay Petition	HINDUSTAN COCA-COLA BEVERAGES PVT. LTD. Vs KUDUPUDI PATTABHI RAMA RAO	G V S GANESH	GP FOR CIVIL SUPPLIES	VISAKHAPATNAM
4	WP/19958/2026 IA 1/2026 Stay Petition	HINDUSTAN COCA-COLA BEVERAGES PVT. LTD Vs CHALLA VENKATA PRABHAKARA SUBRAHMANYAM	G V S GANESH	GP FOR CIVIL SUPPLIES	VISAKHAPATNAM
5	WP/19959/2026 IA 1/2026 Stay Petition	HINDUSTAN COCA-COLA BEVERAGES PVT. LTD. Vs EDARADA VEERA VENKATA SATYANARAYANA	G V S GANESH	GP FOR CIVIL SUPPLIES	VISAKHAPATNAM
6	WP/19961/2026 IA 1/2026 Stay Petition	HINDUSTAN COCA-COLA BEVERAGES PVT. LTD. Vs BALUSU VENKATESWARA RAO	G V S GANESH	GP FOR CIVIL SUPPLIES	VISAKHAPATNAM
7	WP/19963/2026 IA 1/2026 Stay Petition	HINDUSTAN COCA-COLA BEVERAGES PVT Vs KADALI SURYANARAYANA MURTHY	G V S GANESH	GP FOR CIVIL SUPPLIES	VISAKHAPATNAM
8	WP/19964/2026 IA 1/2026 Stay Petition	HINDUSTAN COCA -COLA BEVERAGES PVT Vs CHINTALAPUDI SREE RAMA MURTHY	G V S GANESH	GP FOR CIVIL SUPPLIES	VISAKHAPATNAM
9	WP/19966/2026 IA 1/2026 Stay Petition	HINDUSTAN COCA-COLA BEVERAGES PVT. LTD. Vs	G V S GANESH	GP FOR CIVIL SUPPLIES	VISAKHAPATNAM

MATHUKUMILLI
PRABHAKARA PATTABHI

10	WP/19968/2026 IA 1/2026 Stay Petition	HINDUSTAN COCA-COLA BEVERAGES PVT. LTD Vs SETHUPATHI ANANTHA GOVINDA RAJULU	G V S GANESH	GP FOR CIVIL SUPPLIES	VISAKHAPATNAM
11	WP/19975/2026 IA 1/2026 Stay Petition	HINDUSTAN COCA-COLA BEVERAGES PVT LTD Vs POLAMARASETTY NOKKESWARA RAO	G V S GANESH	GP FOR CIVIL SUPPLIES	VISAKHAPATNAM

FOR ADMISSION (SERVICE - CAT AND SAT)

12	WP/19820/2026 IA 1/2026 Direction Petition	SRI.M.A.SUBRAMANI Vs UOI	V NITESH		ANANTAPUR
13	WP/19863/2026	SHAYA Vs THE UNION OF INDIA	GUNDAVARAPU PADMAVALLI		SPS NELLORE
14	WP/19923/2026 IA 1/2026 Direction Petition	GUNTAPUDI PENCHELAIAH Vs THE UNION OF INDIA	DR G V RAVI		SPS NELLORE
15	WP/19999/2026 IA 1/2026 Direction Petition	S. RAMESH Vs THE UNION OF INDIA	M/S INDUS LAW FIRM		VISAKHAPATNAM

FOR ADMISSION (WA-Revenue, Stamps Registrations Land Acquisition)

16	WA/872/2026 (WP/7507/2026) IA 1/2026 Dispense with Petition IA 2/2026 Condone Delay Petition IA 3/2026 Stay Petition	U. RAMALINGA REDDY Vs THE STATE OF ANDHRA PRADESH	N ASWARTHA NARAYANA	GP FOR REVENUE RAYALCHERUVU ABISHEK REDDY	ANANTAPUR
17	WA/880/2026 (WP/32060/2025) IA 1/2026 Permission Petition IA 2/2026 Stay Petition IA 3/2026 Direction Petition	SHAIK ASHALATHA Vs THE STATE OF ANDHRA PRADESH	CHENNAPPAGARI SANKARA	GP FOR REVENUE	KRISHNA

ADMISSION (HABEAS CORPUS)

18	WP/6491/2026	RAI PAVITHRA Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	THE ADVOCATE GENERAL	VISAKHAPATNAM
19	WP/11149/2026	MAREDU SUVARCHALA Vs THE STATE OF ANDHRA PRADESH	NALABOLU VENKATA PAVANKUMAR	THE ADVOCATE GENERAL N SASIKALA R2 R3 R4 R5 UNSERVED,R1 to 4 - App by The Advocate General R5 - Notice Sent through RPAD from Spl Cell on 05/05/2026.	KRISHNA
20	WP/14328/2026 IA 1/2026 Direction Petition	MEDHISETTI NAGA KATCHYANI Vs THE STATE OF ANDHRA PRADESH	VADDAPALLI HEMANTH KUMAR	THE ADVOCATE GENERAL	KRISHNA
21	WP/18195/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	KORASHIKA VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	M SOLOMON RAJU	THE ADVOCATE GENERAL	KRISHNA

22	WP/19597/2026	NALLAGATIA JOSHNA Vs STATE OF ANDHRA PRADESH	K S MURTHY ASSOCIATES THE ADVOCATE GENERAL KRISHNA
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ADMISSION (HABEAS CORPUS - PD)

23	WP/25634/2024 IA 1/2024 Direction Petition CC/1891/2022	KATARU NAGARAJU Vs THE STATE OF ANDHRA PRADESH	BANDA SAI SAMPATH KUMAR	THE ADVOCATE GENERAL BALA KRISHNA MUPPALLA HCJ NOTE	GUNTUR
24	CC/1891/2022 IA 1/2024 Implead Petition	THANDAVA YOGESH Vs SRI KUMAR VISHWAJEET	Thandava Yogesh (PARTY IN PERSON)	V MAHESWAR REDDY	GUNTUR
25	WP/24872/2025 IA 1/2025 Direction Petition IA 1/2026 Additional Affidavit	SMT. CHINTHALACHERUVU RANI Vs THE STATE OF ANDHRA PRADESH	INAKOLLU VENKATESWARLU	ADDL ADVOCATE GENERAL	GUNTUR
26	WP/34355/2025	G. RAZIA SULTANA Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	ADDL ADVOCATE GENERAL	YSR KADAPA
27	WP/36387/2025	SHAIK LAL BEE Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	ADDL ADVOCATE GENERAL	YSR KADAPA
28	WP/439/2026	PANGI MANGAMMA Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	ADDL ADVOCATE GENERAL	VISAKHAPATNAM
29	WP/2007/2026 IA 1/2026 Suspension Petition	POTNURI DEVI Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR GENERAL ADMINISTRATION GP FOR HOME GP FOR REVENUE	ANANTAPUR
30	WP/5637/2026	NALLU PADMA Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	THE ADVOCATE GENERAL	CHITTOOR
31	WP/5824/2026	SHAIK RUHI APSHANA Vs THE STATE OF ANDHRA PRADESH	RAMALAKSHMANA REDDY SANEPALLI	THE ADVOCATE GENERAL COURT SLIP	GUNTUR
32	WP/8975/2026	P LAKSHMI Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	THE ADVOCATE GENERAL	VISAKHAPATNAM
33	WP/9083/2026 IA 1/2026 Suspension Petition	KOTLAM PADMAVATHI Vs THE STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	THE ADVOCATE GENERAL	VIZIANAGARAM
34	WP/15466/2026	SAYANA ADILAKSHMI Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	THE ADVOCATE GENERAL	EAST GODAVARI

ADMISSION (CONSUMER FORUM)

35	WP/7158/2023 IA 1/2023 Stay Petition IA 1/2024 Modification IA 2/2024 Fix an Early Date IA 1/2025 Leave Petition IA 2/2025 Leave Petition	SBI GENERAL INSURANCE COMPANY LTD. Vs THE STATE OF ANDHRA PRADESH	TARUN G. REDDY	GP FOR AGRICULTURE DEPUTY SOLICITOR GENERAL OF INDIA SRINIVAS BASAVA	EAST GODAVARI
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IA 3/2025
Leave Petition
IA 4/2025
Direction Petition
WP/7194/2023

36	WP/7194/2023 IA 1/2023 Direction Petition IA 2/2023 Direction Petition IA 1/2024 Modification IA 1/2025 Leave Petition IA 2/2025 Leave Petition IA 3/2025 Direction Petition	SBI GENERAL INSURANCE COMPANY LTD. Vs THE STATE OF ANDHRA PRADESH	TARUN G. REDDY	GP FOR AGRICULTURE DEPUTY SOLICITOR GENERAL OF INDIA SRINIVAS BASAVA	EAST GODAVARI
37	WP/20271/2024 WP/20043/2024	PERLA DHANA RAJU Vs THE SENIOR BRANCH MANAGER	NARASIMHA RAO GUDISEVA	BATHULA RAJ KIRAN (SC FOR LIC)	KRISHNA
38	WP/20043/2024	PERLA DHANA RAJU Vs THE SENIOR BRANCH MANAGER	NARASIMHA RAO GUDISEVA	BATHULA RAJ KIRAN (SC FOR LIC)	KRISHNA
39	WP/14130/2026 IA 1/2026 Suspension Petition	M/S KOTAK MAHINDRA LIFE INSURANCE CO. LTD Vs THE NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION	K N P VAMSIKRISHNA	HARI KRISHNA TATA	EAST GODAVARI
40	WP/14252/2026 IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	SAGI APPALA NARASIMHA RAJU Vs THE ANDHRA PRADESH STATE CONSUMER DISPUTES REDRESSAL COMMISSION	S V RUTHVIK	SAI GANGADHAR CHAMARTY	VISAKHAPATNAM
41	WP/18252/2026 IA 1/2026 Stay Petition	M/S. ENGINEER CONTRACTORS AND DEVELOPERS Vs THE STATE OF ANDHRA PRADES	SAI GANGADHAR CHAMARTY	GP FOR CIVIL SUPPLIES	KRISHNA

ADMISSION - LEGAL SERVICE AUTHORITY

42	WP/993/2025 IA 1/2025 Direction Petition IA 2/2026 Leave Petition IA 3/2026 Implead Petition IA 4/2026 Direction Petition	KOTA RADHIKA Vs SRI ALURI MADHUSUDHANA RAO DIED	CORPUS JURIS LAW PANEL LLP	KARUMANCHI INDRANEEL BABU S PRANATHI R2 & 3 - App by Karumanchi Indraneel Babu R3,4,5,6 - Notice Served.	KURNOOL
43	WP/11235/2026 IA 1/2026 Suspension Petition	D.GANGUIAMMA Vs D.PAPULAMMA	JITENDRA KANYALUR		CHITTOOR
44	WP/12740/2026	MALLADI NAGAMANI Vs THE LOK ADALAT BENCH AT RAJAMAHENDRAVARAM	S SYAMSUNDER RAO	RAMESH BABU TATAPUDI T V JAGGI REDDY MALLAVOLU NIKITHA VENKATA NARAYANA RAO VEDULA	EAST GODAVARI

ADMISSION (SERVICE - CAT AND SAT)

45	WP/33728/2018 IA 1/2018 Direction Petition	Y.V.L. SRINIVAS Vs THE UNION OF INDIA	VINOD KUMAR PEMMASANI	MALLAMPALLI SRINIVAS(CENTRAL GOVT COUNSEL)	KRISHNA
46	WP/18857/2021 IA 1/2021	UNION OF INDIA Vs	DEPUTY SOLICITOR GENERAL OF INDIA	MARRI VENKATA RAMANA	SPS NELLORE

	Suspension Petition IA 2/2021 Vacate Stay Petition	M AHMAD BAIG			
47	WP/12966/2026 IA 1/2026 Stay Petition	UNION OF INDIA Vs N V SIVA PRASAD	DILIP JAYARAM S (CENTRAL GOVERNMENT COUNSEL)	K R K V PRASAD	KRISHNA
<u>ADMISSION(WA-Revenue, Stamps Registrations Land Acquisition)</u>					
48	WA/799/2025 (WP/13038/2022) IA 2/2025 Stay Petition	THE PROJECT DIRECTOR Vs KANDUKURI RAMA	CHAUDHARY AND CHAUDHARY ADVOCATES AND SOLICITORS LAW FIRM	B S MANI KUMAR GP FOR LAND ACQUISITION PASALA PONNA RAO (SC FOR CENT GOVT.) GP FOR REVENUE	VISAKHAPATNAM
49	WA/1023/2025 (WP/19955/2025) IA 1/2025 Direction Petition IA 2/2025 Implead Petition	YARLAGADDA BHULAKSHMI Vs THE STATE OF AP	P NAGENDRA REDDY	GP FOR REVENUE RR8,11,12,15 - Notice Not Yet Returned RR9,10,13,14 - Notice Returned Unserved R1 - App by GP for Revenue	GUNTUR
50	WA/78/2026 (WP/13958/2024) IA 2/2026 Stay Petition	JETTI JAGANNADHA RAO Vs THE STATE OF ANDHRA PRADESH	P RAJESH BABU	GP FOR REVENUE G R SUDHAKAR Memo filed vide USR No. 47990/26 placed in Bundle.	EAST GODAVARI
51	WA/212/2026 (WP/16268/2024) IA 2/2026 Suspension Petition	ADAPA KUMAR Vs KURRA NAGESWARA RAO	M JANARDHAN RAO	U D JAI BHIMA RAO GP FOR REVENUE	GUNTUR
52	WA/233/2026 (WP/23247/2022) IA 1/2026 Suspension Petition	POOSARLA CHITTIBABU Vs THE STATE OF ANDHRA PRADESH	VENKAT CHALLA	GP FOR REVENUE A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) GP FOR MUNICIPAL ADMN URBAN DEV MALLIKHARJUNA MOORTHY K (SC FOR A.P HOUSING CORPORATION LIMITED)	VISAKHAPATNAM
53	WA/573/2026 (WP/14573/2020) IA 1/2026 Dispense with Petition IA 2/2026 Condone Delay Petition IA 3/2026 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs V KATAMA REDDY	GP FOR REVENUE	O M R LAW FIRM	ANANTAPUR
54	WA/576/2026 (WP/4823/2026) IA 1/2026 Suspension Petition	KANAGALA LAVANYA KUMARI Vs THE STATE OF ANDHRA PRADESH	SITA RAM CHAPARLA	GP FOR REVENUE SRINIVASULU KURRA	PRAKASAM
55	WA/688/2026 IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	ESWAR REDDY Vs THE STATE OF ANDHRA PRADESH	P S P SURESH KUMAR	GP FOR REVENUE A CHANDRAI H NAIDU	CHITTOOR
56	WA/839/2026 (WP/193/2023) IA 1/2026 Condone Delay in Rep IA 2/2026 Stay Petition	UNION OF INDIA Vs IMMADISETTY KOTESWARA RAO	S S VARMA(SR PANEL COUNSEL CENT GOVT)	RAJENDRA BUSSA GP FOR LAND ACQUISITION GP FOR REVENUE	KRISHNA
<u>ADMISSION (MUNICIPAL ADMN.)</u>					
57	WA/804/2015 (WP/14989/2004) IA 2/2015(WAMP 2132/2015) Suspension Petition	VISAKHAPATNAM URBAN DEVELOPMENT AUTHORITY Vs MR.PRADEEV KUMAR DEV	THE ADVOCATE GENERAL (AP)	GP-MUNCIPAL ADMN AND URBAN DEV(AP) A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) N ASHWANI KUMAR GP FOR REVENUE HCJ NOTE - DB-II	VISAKHAPATNAM

ADMISSION

58	LAAS/11/2026 (L.A.O.P/24/1997) IA 1/2026 Condone Delay Petition IA 2/2026 L R Petition IA 3/2026 L R Petition IA 4/2026 L R Petition IA 5/2026 L R Petition IA 6/2026 L R Petition	THOTA SOUNDARYAMMA Vs THE SPECIAL DEPUTY COLLECTOR (L.A.)	M DESARADHA RAMI REDDY		SPS NELLORE
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INTERLOCUTORY (SERVICE - CAT AND SAT)

59	WP/10773/2024 IA 1/2024 Direction Petition IA 1/2025 Leave Petition	R.ARUNA KUMAR Vs THE DISTRICT BC WELFARE AND EMPOWERMENT OFFICER	EATHAKOTA VENKATA RAO	GP FOR THE DISTRICT BC WELFARE AND EMPOWERMENT OFFICER GP FOR SERVICES II	GUNTUR
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INTERLOCUTORY

60	IA/1/2026 Set Aside Petition WA/301/2013	THE PRAKASAM DISTRICT PRAJA SANKSHAMA Vs THE STATE OF ANDHRA PRADESH	C RAMACHANDRA RAJU	SHANTHI NEELAM GP FOR REVENUE B D MAHESWARA REDDY	PRAKASAM
61	IA/1/2024 Condone Delay Petition WP/35533/2022	UNION OF INDIA Vs	M UMA DEVI (CENTRAL GOVT COUNSEL)	SIVAPRASAD REDDY VENATI	SPS NELLORE
62	IA/2/2024 Restoration Petition WP/35533/2022	UNION OF INDIA Vs	M UMA DEVI (CENTRAL GOVT COUNSEL)	SIVAPRASAD REDDY VENATI	SPS NELLORE
63	IA/3/2024 Set Aside Petition WP/35533/2022	UNION OF INDIA Vs	M UMA DEVI (CENTRAL GOVT COUNSEL)	SIVAPRASAD REDDY VENATI	SPS NELLORE
64	IA/4/2024 Dispense with Petition WP/35533/2022	UNION OF INDIA Vs	M UMA DEVI (CENTRAL GOVT COUNSEL)	SIVAPRASAD REDDY VENATI	SPS NELLORE

FINAL HEARING (SERVICE - CAT AND SAT)

65	WP/13797/2019 IA 1/2021 Fix an Early Date IA 2/2021 Fix an Early Date IA 1/2023 Leave Petition	UNION OF INDIA Vs SHRI D NANAJI	MALLAMPALLI SRINIVAS(CENTRAL GOVT COUNSEL)	K R K V PRASAD	VISAKHAPATNAM
66	WP/17096/2024 IA 1/2024 Suspension Petition	UNION OF INDIA Vs V.V. KRISHNA	Y V ANIL KUMAR (Central Government Counsel)	EDUKONDAU CHANDU SR - App by Edukondalu Chandu. COURT SLIP	GUNTUR

FOR HEARING (HABEAS CORPUS)

67	WP/35234/2025 IA 1/2026 Leave Petition	VIJAY KUMAR SANTOSHI KONAKANCHI Vs THE STATE OF ANDHRA PRADESH	KOTHAPALLI SAI SRI HARSHA	THE ADVOCATE GENERAL SARMA C V S S R1 to 3 - App by Advocate General RR4 to 6 - App by Sarma C V S S R4,5,6 - Notice Served.	CHITTOOR
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FOR FURTHER HEARING

68	WA/849/2026 (WP/17814/2026) IA 1/2026 Dispense with Petition IA 2/2026 Permission Petition IA 3/2026	CHODISETTY NIRMALATHA Vs THE STATE OF ANDHRA PRADESH	VARUN BYREDDY	GP FOR LAND ACQUISITION GP FOR MUNICIPAL ADMN URBAN DEV S PRANATHI HCJ NOTE - DB-II	GUNTUR
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Stay Petition
IA 4/2026
Stay Petition
WA/850/2026

69	WA/850/2026 IA 1/2026 Dispense with Petition IA 2/2026 Permission Petition IA 3/2026 Stay Petition IA 4/2026 Stay Petition	GADE HANUMANTHA RAO NAIDU Vs THE STATE OF ANDHRA PRADESH	SAI SARAN CHODISETTY	GP FOR REVENUE GP MUNICIPAL ADMN AND URBAN DEV AP S PRANATHI	GUNTUR
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FOR HEARING (SERVICE - CAT AND SAT)

70	WP/28054/2025 IA 1/2025 Suspension Petition IA 1/2026 Vacate Stay Petition	THE GOVERNMENT OF AP Vs VISHAL GUNNI	THE ADVOCATE GENERAL	P BADRINATH R2 UNSERVED,	GUNTUR
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LIKELY TO BE DECLARED AS INFRUCTUOUS

71	WP/39619/2022	A SUBRAMANYAM Vs THE STATE OF ANDHRA PRADESH	O UDAYA KUMAR	ADDL ADVOCATE GENERAL (AP)	CHITTOOR
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OLD MATTERS

72	WA/994/2008 (WP/6084/2007) IA 3/2008(WAMP 2016/2008) Addl. Evidence Petition	NALLAMILLI MADHU VENKATA REDDY S/O KRISHNA REDDY Vs THE JOINT COLLECTOR EAST GODAVARI	E V V S RAVI KUMAR	GP FOR REVENUE (AP) L JAGANNADHAM R1 to 2 - App by GP for Revenue R3 to R6 - Served FE	EAST GODAVARI
73	WA/1046/2008 (WP/6357/2005) IA 1/2008(WAMP 2069/2008) Suspension Petition	DADI NARAYANA SWAMY W.G.DISTRICT & ANOTHER Vs MAMILLAPALLI RAMESH W.G.DISTRICT & 2 OTHERS	E SAMBASIVA PRATAP VENKATASUBBAIAH V	P R K AMERANDRA KUMAR GP FOR SOCIAL WELFARE	WEST GODAVARI
74	WA/1756/2008 (WP/208/2006) IA 1/2017(WAMP 2623/2017) Fix an Early Date	MOINUNNISA BEGUM Vs SPECIAL DEPUTY COLLECTOR (LA)	M A BARI	GP FOR LAND ACQUISITION R SATYANARAYANA REDDY R1 to 3 - App by GP for Land Acquisition FE	EAST GODAVARI
75	LAAS/486/2010 (OP/98/1999)	UPPUTURI NAGESWARA RAO Vs THE EXECUTIVE OFFICER OF TEMPLES	N SUBBA RAO Dr.MALLADI KOTESWARA RAO	GP FOR APPEALS	GUNTUR

COURT NO. 22**THE HONOURABLE SRI JUSTICE RAVI NATH TILHARI**

To be Heard on Tuesday The 21st day of July 2026 (AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR ORDERS OF COURT</u>					
76	CRP/21749/2026/ (Filing No.)	KAVITHA PORANKI Vs AGRI GOLD CONSTRUCTIONS PRIVATE LIMITED	RAVI KUMAR C		KRISHNA
<u>FOR ADMISSION</u>					
77	SA/535/2026 (AS/121/2024) IA 1/2026 Condone Delay in Rep IA 2/2026 Suspension Petition	MANDA ISREAL Vs VEMURI JYOTHI	RAVITEJA PADIRI		KRISHNA
78	CRP/2000/2026 (OS/878/2024) IA 1/2026 Stay Petition	KURAPATI SATYANARAYANA Vs ADDEPALLI DURGA RAO	JONNALAGADDA RAMA MOHAN		KRISHNA
<u>ADMISSION</u>					
79	CRP/1594/2025 (EP/149/2025) IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	MEDANDARUVU SRINIVASA RAO Vs YENDURI SRINIVASA RAO	B S N NAIDU	CH MARKONDAIAH SR- App by M/s. Ch. Markondaiah(Adv) HCJ NOTE	KRISHNA
80	SA/294/2026 (AS/141/2023) IA 1/2026 Condone Delay in Rep SA/393/2026	BORRA SAMBASIVA RAO Vs SRI AMALESWARI EDUCATIONAL SOCIETY	NARASIMHA RAO GUDISEVA		KRISHNA
81	SA/393/2026 (AS/141/2023) IA 1/2026 Dispense with Petition IA 2/2026 Condone Delay in Rep	BORRA SAMBASIVA RAO Vs SRI AMALESWARI EDUCATIONAL SOCIETY	NARASIMHA RAO GUDISEVA		KRISHNA
82	CRP/1319/2026 (OS/1615/2025) IA 1/2026 Stay Petition	SHAIK MD JAKIRU HUSSAIN Vs DARA VENKATESWARA VARA PRASAD	SOMISETTY GANESH BABU	BUTTA VIJAYA BHASKER	KRISHNA
83	CRP/1801/2026 (OS/243/2018) IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition CRP/1812/2026 CRP/1927/2026	MAHANKALI NAGARJUNA Vs KANCHARLA TIRUPATAIAH	PAPPU PRATAP		KRISHNA
84	CRP/1812/2026 (OS/243/2018) IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	MAHANKALI NAGARJUNA Vs KANCHARLA TIRUPATAIAH	PAPPU PRATAP		KRISHNA
85	CRP/1927/2026 (OS/243/2018) IA 1/2026 Stay Petition	MAHANKALI NAGARJUNA Vs KANCHARLA TIRUPATAIAH	PAPPU PRATAP		KRISHNA

INTERLOCUTORY

86	IA/2/2025 Review Petition CRP/2936/2024	M/S REAL FAB INDIA PVT LTD Vs M/S RASHTRIYA ISPATH NIGAM LIMITED	Y N ANJANEYACHARYULU	VISAKHAPATNAM
87	IA/1/2025-Condone Delay Petition CRP/2936/2024	M/S REAL FAB INDIA PVT LTD Vs M/S RASHTRIYA ISPATH NIGAM LIMITED	Y N ANJANEYACHARYULU	VISAKHAPATNAM